

House will proceed with the other work. It is easy to send a chit authorising other Members to put the questions.

WRITTEN ANSWERS TO QUESTIONS

आकाशवाणी में नये कलाकार

*१५२३. श्री नरदेव स्तातक : क्या

सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) आकाशवाणी के विभिन्न कार्यक्रमों में नई प्रतिभाओं को लाने के लिये क्या प्रयत्न किये गये हैं ; और

(ख) इस विषय में गैर-सरकारी संस्थाओं, समाचार-पत्रों तथा पत्र-पत्रिकाओं से कहाँ तक लाभ उठाया गया है ?

सूचना और प्रसारण मंत्री (डा० केश-कर) : (क) और (ख). एक विवरण सभा की मेज पर रखा जा रहा है। [देखिये परिशिष्ट ७, अनुबन्ध संख्या २]

Core of the Second Five Year Plan

*1528. **Shri Tangamani:** Will the Minister of Planning be pleased to lay on the Table a statement showing:

(a) whether Neiveli Thermal Station, Neiveli Fertiliser Factory and Neiveli Briquette plant are included in the core of the Plan;

(b) if not, whether they will be completed during the Plan period;

(c) what progress has been made so far; and

(d) the amount allotted to each for the year 1958-59?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (d). A statement is laid on the table of the Lok Sabha. [See Appendix VII, annexure No. 3].

Unauthorised Refugee Occupants

*1529. **Shri Ajit Singh Sarhadi:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that an announcement was made on the 9th March, 1958 at Ambala that the possession by the unauthorised refugee occupants of evacuee property before December 31, 1955 would be regularised on the condition that all dues are paid; and

(b) if so, whether this concession will apply throughout the Punjab?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes.

(b) Yes.

Singareni Colliery Workers' Union, Kothagudium

*1531. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

(a) whether any decision has since been taken on the application of Singareni Colliery Workers' Union, Kothagudium, Andhra Pradesh for reference to an Industrial Tribunal, the introduction of gratuity scheme and grant of conveyance allowance to the employees of Singareni Collieries Company Ltd.,; and

(b) if so, the nature of the decision arrived at?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). No. The Conciliation Officer has reported that an amicable settlement could not be effected. His report was received in the Ministry on the 31st March 1958 and is under consideration.

Match Factories Association of South India

*1532. **Shri Halder:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Match Factories Association of South India has decided to close down 75 factories;

(b) whether it is a fact that nearly 50,000 workers will be unemployed as a result of this closure; and

(c) if so, what steps Government have taken or propose to take in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). Full details have been called for.

Controller of Imports and Exports

*1534. **Shri Nagi Reddy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to have a separate office of the Controller or the Deputy Controller of Imports and Exports for the Andhra Pradesh; and

(b) if so, when it is going to be implemented?

The Minister of Commerce (Shri Kanungo): (a) and (b). An office of the Controller of Imports and Exports is already functioning at Visakhapatnam in Andhra Pradesh since August, 1956.

Racial Discrimination in South Africa

*1535. **Shri N. R. Munisamy:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that new measures of racial discrimination have been introduced in South Africa by the South African Government; and

(b) if so, the nature thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadat Ali Khan): (a) and (b). The introduction of new measures of discriminatory nature appears to be a continuing process in South Africa. According to reports, the South African Government have now decided to reserve all skilled jobs in the clothing industry for White Workers.

Stock of Cloth

*1537. { **Shri S. M. Banerjee:**
Shri Tangamani:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether 80,000 bales of cloth are lying unsold in various Mills of Kanpur; and

(b) if so, the steps taken for the disposal of this huge stock?

The Minister of Commerce (Shri Kanungo): (a) The stocks of cloth with Kanpur Mills stood at 71,492 bales on March 15, 1958.

(b) (i) From the 14th December 1957, the excise duty on medium cloth was reduced by 3 N.P. From 18-3-58, a further reduction in excise duty on all varieties of cloth has been announced. It is hoped that this measure will reduce the stocks held by the Mills.

(ii) U. P. Government has also taken steps for disposal of stocks by liberalising licensing of cloth and yarn by reduction in the licensing fee, and allowing free movement of cloth.

Manufacture of Phosphorous Bacterine

*1541. **Shri Rameshwar Tantis:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are considering to set up a plant for the manufacture of phosphorous bacterine with the Soviet co-operation; and

(b) if so, what are the details of the project?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Leader of the Soviet Parliamentary Delegation, Monsieur R. P. Lobanov (who is also the Chairman of the Academy of Agricultural Science in the U.S.S.R.) when he was in India recently, made certain proposals for the setting up of a pilot scale factory for preparation of Phosphoro Bacterine